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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/2/2017  
NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others  
NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) M.K. PREETHA Adv. } Counsel for  
for KSR & Co. } Respondents

*M.K. Preetha*

**ORDER**

The matter is called. No representation on behalf of the petitioner. Counsel for respondents present. The matter is posted for appearance of the petitioner, failing which appropriate order will be passed. Put up on 06.03.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(CH. MOHD SHARIEF TARIQ)  
Member(Judicial)

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